

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 1085 /Confdl. /2018
II-2-17/2001 (pt.-III)

Bilaspur, dated 01 / 10 /2018

Copy of order/endt. no. F 6-1/2012/1-7 dated 01.10.2018 issued by the Secretary, Government of Chhattisgarh, General Administration Department, Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.

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- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (22) Smt. Jyoti Agrawal, I Civil Judge Class-I & C.J.M., Mungeli for information and compliance. She is directed to take charge at her new place of posting immediately. She is also requested to send the taking over charge report to this Registry.
- (32) District & Sessions Judge, Mungeli for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (33) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bastar (Jagdulpur)/ Bemetara/ Bilaspur/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/Uttar Bastar (Kanker)/ for information.
- (34) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (35) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (36) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Criminal/ Civil/ O/o R.G. & E./ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (37) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (38) Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (39) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (40) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (41) Deputy Registrar (Accounts & Pay Bill/ Writ & Central Filing/ Confidential/Copying/ D.E./ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.

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- (35) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/Juvenile Justice Cell/ O/o R.G./ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Writ/ Vigilance/ I. & E./ Pension/ S. & A. Cell/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (36) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (37) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


1.10.2018

(NEELAM CHAND SAKHLA)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, अटल नगर, जिला रायपुर

--:आदेश:-

अटल नगर रायपुर, दिनांक अक्टूबर, 2018

क्रमांक एफ 6-1/2012/1-7 राज्य शासन एतद्वारा श्रीमती ज्योति अग्रवाल सिविल जज प्रथम श्रेणी, मुंगेली की सेवाएं प्रतिनियुक्ति पर सामान्य प्रशासन विभाग में लेते हुए उन्हें राज्य मानव अधिकार आयोग, रायपुर में रिक्त उप सचिव के पद पर अस्थायी रूप से आगामी आदेश तक प्रतिनियुक्ति पर पदस्थ किया जाता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(रीता शांडिल्य)

राचिव

छत्तीसगढ़ शासन

सामान्य प्रशासन विभाग

पृ.क्रमांक एफ 6-1/2012/1-7, अटल नगर रायपुर, दिनांक 01 अक्टूबर, 2018
प्रतिलिपि :-

1. महालेखाकार, छत्तीसगढ़ रायपुर,
 2. प्रमुख सचिव, विधि एवं विधायी कार्य विभाग, मंत्रालय, अटल नगर, रायपुर
 3. रजिस्ट्रार जनरल, माननीय उच्च न्यायालय, बिलासपुर,
 4. सचिव, छत्तीसगढ़ राज्य मानव अधिकार आयोग, डी.के.एस भवन के पास, रायपुर।
 5. उप सचिव मुख्य सचिव कार्यालय, मंत्रालय, अटल नगर, रायपुर,
 6. श्रीमती ज्योति अग्रवाल, सिविल जज, प्रथम श्रेणी, मुंगेली छत्तीसगढ़ की ओर पालनार्थ,
 7. मुख्य लेखाधिकारी, मंत्रालय, अटल नगर, रायपुर,
 8. कोषालय अधिकारी, जिला कोषालय, रायपुर
- की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रप्रेषित।

R. sh-4179

सचिव

छत्तीसगढ़ शासन

सामान्य प्रशासन विभाग

3149/PS/Lum/14
1-10-18